

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:148
ANSWERED ON:01.12.2011
ALLOTMENT OF HOUSES TO BPL FAMILIES
Kishor Shri Kamal

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether financial assistance is provided to SC/ST and non SC/ST rural families living below poverty line, for construction of houses;
- (b) if so, the number of household units constructed during the last two years and the current year, State-wise and year-wise;
- (c) whether the Government proposes to allot free houses to the people belonging to the Scheduled Castes/Scheduled Tribes in the country, including in Uttar Pradesh;
- (d) if so, the details thereof; State-wise; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH)

(a) to (e) A statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No.148 due for answer on 1/12/2011

(a) & (b): Yes Sir. A Statement showing the State-wise, year-wise number of houses constructed, houses constructed to SC/ST and non SC/ST rural families living below poverty line during the last two years and current year is at Annexure.

(c) to (e): Indira Awaas Yojana (IAY), a Centrally Sponsored Scheme is being implemented throughout the country. Under the scheme, financial assistance amounting to Rs.45,000 per unit in the plain areas and Rs. 48,500 in hilly/difficult areas/IAP districts is provided to the rural BPL household for construction of a house. This is completely grant based scheme. Under the IAY, total target for the construction of houses at national level depends on budget allocation for the scheme in a particular year. Further, allotment of houses to various States/UTs i.e target is based on allocation of funds to the States/UTs which is in accordance with predetermined criteria by assigning 75% weightage to housing shortage and 25% weightage to poverty ratio. BPL households belonging to Scheduled Castes & Scheduled Tribes (SCs/STs) is a major target group for houses under Indira Awaas Yojana (IAY). As per the scheme guidelines, at least 60% of the total allocation of funds as well as physical targets is utilized for construction/upgradation of dwelling units for SC/ST BPL households. State-wise number of houses constructed/allotted in the country, including in Uttar Pradesh are given in the Statement at Annexure.